

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 452 of 2020

IN THE MATTER OF:

Sushil Ansal

...Appellant

Versus

Ashok Tripathi & Ors.

...Respondents

Present:

For Appellant :

**Mr. Arun Kathpalia, Senior Advocate with
Ms. Neeha Nagpal, Mr. Malak Manish Bhatt, Mr.
Vishvendra Tomar and Mr. Atreya Banerjee,
Advocates**

O R D E R

19.03.2020 Due to paucity of time, the matter could not be taken up.

List the appeal 'for Admission (Fresh Case)' on **20th March, 2020** as Item
No. 2.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Shreesha Merla]
Member (Technical)

/ns/rr/